

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA

No.F.1-Jd(ATK)/2026

Date : 27/03/2026

-: NOTICE :-

Due to unavailability of Hon'ble Accountant Member, Shri Rajesh Kumar on 30/03/2026, therefore, Hon'ble "C" Bench of ITAT, Kolkata & ITAT, Cuttack Bench will not function on 30/03/2026. Cases are adjourned accordingly.

By Order,


[Manish Bhoi]

Assistant Registrar

Copy to :

1. Secretariate to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri Rajesh Kumar, Hon'ble A.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Pradip Kumar Choubey, Hon'ble J.M., ITAT, Kolkata.
4. Departmental Representative, ITAT, Kolkata.
5. Income Tax Bar Association, Kolkata.
6. Chartered Accountant Library, Kolkata.
7. Notice Board.
8. AR, ITAT, Cuttack for further necessary action.


Assistant Registrar